## HIGH COURT OF MANIPUR AT IMPHAL

## ORDER

Imphal, the 4th September, 2025

No. HCM/TP-SC/2017-Estt-II/

On the recommendation of the District Courts'

Transfer Committee vide its meeting dated 29<sup>th</sup> August, 2025, the High Court of Manipur is pleased to order that the following employees, shall be utilized in the District & Sessions Court, Chandel, w.e.f. 06-09-2025, until further order.

SI. No.	Name & Designation	Present Place of Posting	Utilised at
1	Karung Nobo Kom, Sheristadar	Family Court, Thoubal currently utilised at District & Sessions Court, Senapati	District & Sessions Court, Chandel
2	Th. Bhimokumar Singh, Nazir-cum-Superintendent	District & Sessions Court, Imphal West	
3	S. Uttamkumar Singh, Stenographer Grade – I	Addl. District & Sessions Court (FTC), Manipur West	
4	Th. Ratankumar Singh, UDA	Addl. District & Sessions Court (FTC), Manipur West	
5	N. Jemson Singh, LDA	District & Sessions Court, Imphal West	
6	Kh. Kesho Singh, Bailiff	District & Sessions Court, Imphal West	
7	Kh. Gambhir Singh, Process Server	District & Sessions Court, Imphal West	
8	Th. Jugindro Singh, Process Server	District & Sessions Court, Imphal West	

By order etc.,

(KH. AJIT SINGH)
REGISTRAR (JUDICIAL),
HIGH COURT OF MANIPUR

No. HCM/TP-SC/2017-Estt-II/18612-25

Imphal, the 4th September, 2025

## Copy to

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Registrar General, High Court of Manipur.

- 5. The Members, Transfer Committee.
- 6. All the District & Sessions Judges, Manipur.
- 7. All the Addl. District & Sessions Judges/Judges, Manipur.
- 8. The Registrar (Vigilance), High Court of Manipur.
- 9. The Joint Registrar (Judl.), High Court of Manipur
- 10. All the Chief Judicial Magistrates/ Civil Judges Sr. Divn., Manipur.
- 11. All the Civil Judges Jr. Divn./ JMFC, Manipur.
- 12. The System Analyst, High Court of Manipur.
  - He is requested to upload the same in the Official website of this Registry.
  - 13. The Superintendent, Establishment II.
  - 14. The Concerned file.

REGISTRAR (19DICIAL), HIGH COURT OF MANIPUR